

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF April 2026

SR NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING		AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF WITNESSES	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
								FRAMING OF ISSUES	LISTING OF WITNESSES					
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 749/2025	04.07.2025	LEVIS STRAUSS VS ASHOK KUMAR	13.04.2026	24.04.2026	25.04.2026	11.05.2026	12.05.2026	21.05.2026	--
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 585/2024	10.05.2024	VIKAS GUPTA VS RAHUL GUPTA & ORS.	25.04.2026	19.05.2026	21.05.2026	03.06.2026	04.06.2026	14.07.2026	--
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 996/2025	11.09.2025	ATUL JAIN VS ARVIND SRIVASTAVA	23.05.2026	01.06.2026	13.07.2026	04.07.2026	04.08.2026	--	--
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	67/2026	19.01.2026	MANOJ GOYAL VS M/S GANNON DUNKERLEY AND CO. LTD.	01.04.2026	10.04.2026 22.04.2026	10.04.2026 22.04.2026	15.04.2026 27.04.2026	08.05.2026	11.05.2026	6
			306	CS (COMM)	163/2026	05.02.2026	ASHOK KUMAR @ ASHOK CHOUDHARY VS. ANIL CHAUDHARY	04.04.2026	13.04.2026 30.04.2026	13.04.2026 30.04.2026	23.04.2026 12.05.2026	18.05.2026	25.05.2026	6
			306	CS (COMM)	374/2025	03.04.2025	SHRIYAI ENTERPRISES VS DMIA NYATI LLP	07.04.2026	16.04.2026 27.04.2026	16.04.2026 27.04.2026	20.04.2026 04.05.2026	12.05.2026	18.05.2026	6
			306	CS (COMM)	69/2025	16.01.2025	ASHOK KAPOOR VS. M/S KASRR	11.04.2026	25.04.2026 30.05.2026	25.04.2026 30.05.2026	16.05.2026 06.06.2026	04.07.2026	18.07.2026	6
			306	CS (COMM)	182/2026	11.02.2026	UNION BANK OF INDIA VS BLJENDRA SINGH & ANR	15.04.2026	25.04.2026 08.05.2026	25.04.2026 08.05.2026	29.04.2026 13.05.2026	23.05.2026	03.06.2026	26
			306	CS (COMM)	361/2026	25.03.2026	HAMDARD NATIONAL FOUNDATION INDIA VS. HAMDARD INTELLIGENCE AND WELFARE FOUNDATION	24.04.2026	08.05.2026	08.05.2026	11.05.2026	23.05.2026	26.05.2026	6
			306	CS (COMM)	1236/2025	22.11.2025	SINDHU IMPEX VS MAHABIR DAHIYA	29.04.2026	08.05.2026 23.05.2026	08.05.2026 23.05.2026	14.05.2026 01.06.2026	04.07.2026	07.07.2026	6
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1336/2025	16.12.2025	M/S CELESTIAL KNITS FAB PVT LTD. VS KASHVI DESIGN	07.04.2026	22.04.2026	04.05.2026	04.05.2026	18.05.2026	18.05.2026	6
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/101/2026	27.01.2026	UNION BANK OF INDIA VS JAGDISH PRASAD	08.04.2026	18.04.2026	22.04.2026	22.04.2026	13.05.2026	13.05.2026	6
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/803/2026	03.01.2026	NEOKRAFT INTERIOR DECOR VS VIGOUR MOBILE INDIA PVT. LTD.	09.04.2026	07.05.2026	14.05.2026	14.05.2026	28.05.2026	28.05.2026	26

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF PETITIONER REGISTRAR VS	OF PETITIONER NAMED RESPONDENT	DATE OF CASE MANAGEMENT HEARING									
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL														
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	948/2025	23.08.2025	VIPIN JAIN & ANR VS SURENDER KUMAR VINOD KUMAR	22.04.2026	22.04.2026	19.05.2026	12.05.2026	09.07.2026	17.07.2026	NIL			
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL														
9	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	109	RECOVERY	CS (COMM)/388/2026	02-04-2026	Hari Lal Yadav Vs Saurav Gupta										
					CS (COMM)/423/2026	09-04-2026	Union Bank of India Vs YASH KUMAR										
					CS (COMM)/430/2026	10-04-2026	Hamdard National Foundation (India) Vs Hamdard Welfare Society										
					CS (COMM)/442/2026	13-04-2026	NAVKAR TECHTEX LIMITED Vs GOPI LEATHERS AND CO										
					CS (COMM)/473/2026	23-04-2026	Kanchan Fashion Private Limited Vs Jatinder Arora										
					CS (COMM)/480/2026	25-04-2026	ELIXI INTERNATIONAL SA Vs MEDICINE HOUSE										
					CS (COMM)/491/2026	28-04-2026	ICICI Bank Vs MD ADIL										
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	309	CS (COMM)	CS (COMM)/131	11-12-2025	JAI PRAKASH JAIN Vs ASHISH GOYAL	01.04.2026		LC appointed for evidence recording	As per order, list of witnesses be filed within 15 days as provided						
			309	CS (COMM)	CS (COMM)/514	09-05-2025	Anil Kumar Gupta Vs Municipal Corporation of Delhi	15.04.2026	PE: 12.05.2026		As per order, list of witnesses be filed within 15 days as provided						
			309	CS (COMM)	CS (COMM)/742	21-01-2026	Neeraj Gupta Vs Welcome Footwear	21.04.2026	PE: 02.06.2026		As per order, plaintiff to file the evidence by way of affidavit.						
			309	CS (COMM)	CS (COMM)/226	21-02-2026	PUPINDER PAL SINGH MUNICIPAL CORPORATION OF DELHI Vs	21.04.2026			As per order, parties are directed to file the list of witnesses within 15						

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							VS	RESPONDENT							
				es	CS (COMM)/956/2025	28-11-2025	State Bank of India	Vs Devendra Kumar	22-04-2026	Nil	Nil	Nil	Nil	Nil	Nil
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL												
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL												
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL												
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL												
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL												
20	SH. PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	97/2022	07.01.2022	NISSIN LOGISTICS LTD. V/S ABC PVT. CARGO AND ALLIED SERVICES LLP	ABC PVT. AND PSP SERVICES	01.04.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT / 27.07.2026
				CS(COMM)	339/2025	07.05.2025	M/S SETLITE ENGINEERS LTD. Vs. M/S MULTITECH INDIA	SETLITE LTD	07.04.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	EVIDENCE / 09.07.2026
				CS(COMM)	327/2020	16.06.2020	Institute Of Medicolegal Publications Pvt Ltd Vs. DivaEnterprises Pvt Ltd	Legal Publications Pvt Ltd	08.04.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT / 18.07.2026
				COUNTER CLAIM	27/2021	22.09.2021	DIVA ENTERPRISES PRIVATE LIMITED Vs. INSTITUTE OFMEDICO-LEGAL PUBLICATION	INSTITUTE OF MEDICO-LEGAL PUBLICATION	08.04.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT / 18.07.2026
				CS(COMM)	289/2025	22.04.2025	Anamya Industries Vs. International Movers Pvt Ltd and Ors	International Movers Pvt Ltd	09.04.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	arguments on preliminary issue / 03.06.2026
				CS(COMM)	578/2022	10.06.2022	ANAND GLASS WORKS v. SAILKOTI SHOP	GLASS WORKS	09.04.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT / 12.08.2026
				CS(COMM)	481/2025	25.08.2023	CAPT SHIVANK MATHUR Vs AIR INDIA LTD	SHIVANK MATHUR	11.04.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	arguments on preliminary issues on 28.07.2026
				CS(COMM)	482/2025	25.08.2023	CAPT ADITYA SINGH THOLIA Vs AIR INDIA LTD	ADITYA SINGH THOLIA	11.04.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	arguments on preliminary issues on 28.07.2026

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING							
				CS(COMM)	483/2025	26.08.2023	CAPT ANKUR SINGH Vs AIR INDIA LTD	11.04.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	arguments on preliminary issues on 28.07.2026	
				CS(COMM)	485/2025	26.08.2023	CAPT NAVEEN KUMAR PANDEY Vs AIR INDIA LTD	11.04.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	arguments on preliminary issues on 28.07.2026	
				CS(COMM)	487/2025	28.08.2023	CAPT SURESH PATIL Vs AIR INDIA LIMITED	11.04.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	arguments on preliminary issues on 28.07.2026	
				COUNTER CLAIM	48/2025	08.04.2025	M/S AIR INDIA LTD Vs NAVEEN KUMAR PANDEY	11.04.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	arguments on preliminary issues on 28.07.2026	
				COUNTER CLAIM	49/2025	08.04.2025	M/S AIR INDIA LTD Vs CAPTAIN ANKUR SINGH	11.04.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	arguments on preliminary issues on 28.07.2026	
				COUNTER CLAIM	20/2025	08.04.2025	M/S AIR INDIA LTD Vs CAPTAIN SURESH PATIL	11.04.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	arguments on preliminary issues on 28.07.2026	
				COUNTER CLAIM	21/2025	08.04.2025	M/S AIR INDIA LTD Vs CAPTAIN SHIVANK MATHUR	11.04.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	arguments on preliminary issues on 28.07.2026	
				CS(COMM)	904/2024	13.11.2024	SHIV PARSHAD JAIN Vs M/S EMCO PRESSMASTER PVT LTD	17.04.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 14.08.2026	
				CS(COMM)	686/2025	03.09.2025	COGOPORT PVT LTD DELHI Vs VIPIN KUMAR SHARMA PROPRIETOR ABHISHEK OVERSEAS	20.04.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 13.08.2026	
				CS(COMM)	466/2025	06.06.2025	M/S Gringo Entertainment LLP Through Its Partner Sh Avneet Singh Mac Vs Mr Kirat Singh Aka Kirat Gill	22.04.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	arguments shall be heard on both these issues on 22.07.2026.	
				CS(COMM)	877/2024	25.10.2024	Striker Restaurants Private Limited Vs Spacebound Web Labs Private Limited	23.04.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	ARGUMENT ON ISSUES/31.07.2026	
				CS(COMM)	781/2024	21.09.2024	MURLIDHAR SEVANI SOLE PROPRIETOR OF JAI GRAHA UDHYOG Vs SHREE GURUKOOL INDUSTRIES LLP AND ORS.	24.04.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 19.08.2026	
21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI		CS COMM	630 / 2024	08.08.2024	SH. RAJESH KUMAR RASTOGI Vs M/S THE NEW INDIA ASSURANCE CO. LTD.	07.04.2026	WITHIN ONE WEEK	WITHIN ONE WEEK	ONE NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPRAISANCE 11.05.2026	
				CS COMM	455 / 2024	19.02.2024	ASHWANI KUMAR SOLE PROP OF SUDH GARHWAL PANEER NIRMATA SINGH Vs P	08.04.2026	WITHIN ONE WEEK	WITHIN ONE WEEK	ONE NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPRAISANCE 15.09.2026	

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			TM	7/2022	24.02.2022	HUGO BOSS TRADE MARK MANAGEMENT Vs ASHOK KUMAR	15.04.2026								16.09.2026
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL												
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, Court Block-I	New Civil Suit	CS (COMM) 362/25	29.07.2025	State Bank Of India Vs. SIDDHAUTHER M/S	01.04.2026	06.05.2026		NIL	NIL	NIL	NIL	NA
			12, Court Block-I	New Civil Suit	CS (COMM) 422/25	09.09.2025	Union Bank of India Vs. Deepika Tyagi	07.04.2026	18.05.2026		NIL	Nil	NIL	NIL	NA
			12, Court Block-I	New Civil Suit	CS (COMM) 362/23	08.06.2023	RIPPLES ENGINEERING PVT LTD Vs. MKM ASSOCIATES	09.04.2026	06.05.2026		NIL	Nil	NIL	NIL	29.05.2026
			12, Court Block-I	New Civil Suit	CS (COMM) 418/25	06.09.2025	Canara Bank Vs Sunil	09.04.2026	07.05.2026		NIL	NIL	NIL	NIL	NA
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, Court Block-I	New Commercial	CS (COMM) 229/2025	01.05.2025	CANARA BANK VS GURU CHARAN YADAV	25.03.2026	23.04.2026		23.04.2026	21.05.2026	-	04.06.2026	
			6, Court Block-I	New Commercial	CS (COMM) 168/2025	03.04.2026	SHER SINGH SAINI VS SANDEEP SINGHAL	07.04.2026	01.05.2026		01.05.2026	18.05.2026	-	03.07.2026	
			6, Court Block-I	New Commercial	CS (COMM) 368/2025	31.07.2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM VS M/S MATOSHRI AGRO EXPORTS & ORS	15.04.2026	21.05.2026		21.05.2026	13.07.2026	-	10.08.2026	
			6, Court Block-I	New Commercial	CS (COMM) 665/2023	20.12.2023	M/S SRIVASTAVA INFRA ASSOCIATES VS INDIAN OIL CORPORATION LTD	16.04.2026	WITHIN TWO WEEKS		22.05.2026	15.07.2026	-	17.08.2026	
			6, Court Block-I	New Commercial	CS (COMM) 480/2025	17.10.2026	M/S SATYA SECURITY SERVICES VS KENDRIYA VIDYALAYA SANGATHAN	21.02.2026	WITHIN TWO WEEKS		22.05.2026	10.07.2026	-	21.08.2026	
			6, Court Block-I	New Commercial	CS (COMM) 525/2025	18.11.2025	DELTA TROOPS PVT LTD VS AMBIENCE FACILITIES MANAGEMENT	23.04.2026	WITHIN TWO WEEKS		23.05.2026	23.07.2026	-	20.08.2026	
			6, Court Block-I	New Commercial	CS (COMM) 505/2025	06.11.2025	STATE BANK OF INDIA VS KRIPAL	27.04.2026	WITHIN TWO WEEKS		09.07.2026	12.08.2026	-	09.09.2026	
			6, Court Block-I	New Commercial	CS (COMM) 361/2025	28.07.2025	SWAGATH VS NIA RESTAURANT PVT LTD	25.04.2026	WITHIN TWO WEEKS		04.07.2026	03.08.2026	-	01.09.2026	

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25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS(COMM)/301/2025	04.07.2025	EMU LINES PVT LTD. VS SUPERLIFE INDIA AGENCY PVT. LTD.	02-04-2026	12-05-2026	Within weeks	2	Within weeks	2	Within weeks after closure of DE	10/07/2026		
			17, New Court Block-I	Commercial	CS(COMM)/54/2024	01.02.2024	VICTORIA FOODS PVT LTD. VS KKRISHAADHYA FOODS PVT. LTD	15-04-2026	25-05-2026	Within weeks	2	Within weeks	2	Within weeks after closure of DE	13/07/2026		
26	SH. AJAY KUMAR JAIN DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	NIL														
27	SH. LOKESH KUMAR SHARMA DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS/COMM/33/2023	13-01-2023	PANASONIC LIFE SOULUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15-01-2024		09-10-2024					Final Arguments	29-04-2026 DISPOSED	
			40, New Court Block-II	Commercial	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024		14-05-2025						24-07-2026	
			40, New Court Block-II	Commercial	CS/COM/544/2023	27-09-2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25-09-2024		26-11-2024					Final Arguments	12-05-2026	
			40, New Court Block-II	Commercial	CS/COMM/99/2025	24-02-2025	ENERGIZERS IT SERVICES VS PVR INOX LTD.	18-09-2025									07-07-2026
			40, New Court Block-II	Commercial	CS/COMM/612/2023	07-11-2023	M/S GOLDEN FOODS PRODUCTS VS. RAVI KANTI AWASTHI	29-01-2026									21-07-2026
28	MS RAVINDER BEDI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL														
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial	CS(Comm)/731/22	26.02.2022	M/S ASHOK BHAWAN FLAT OWNERS/OCCUPANTS ASSOCIATION Vs M/S CONTINENTAL CONSTRUCTION LTD.	09.4.2026	Within 15 days	05.05.2026							
					CS(Comm)/1053/25	18.12.2025	BANK OF BARODA Vs SHATRUGHAN KUMAR PODDAR	09.4.2026	Within 15 days	15.05.2026							
					CS(Comm)/955/25	27.11.2025	COMAC INDIA PVT LTD Vs FORBES ELITE TECHNOLOGY	11.4.2026	Within 15 days	07.05.2026							
					CS(Comm)/804/25	06.10.2025	M/S IMPERIA DECOR INDUSTRIES Vs ANKIT BHUPENDRABHAI PATEL	16.4.2026	Within 15 days	26.05.2026							
					CS(Comm)/1045/25	17.12.2025	VIJAY GARG Vs M/S IREO GRACE REALTECH PVT. LTD. AND ORS.	16.4.2026	Within 15 days	29.05.2026							

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36	SH. DEVENDER KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL												
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL												
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL												
39	SH. SUDESH KUMAR DISTRICT JUDGE COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS(COMMER CIAL)					Framing the issues	Listing of Witness	Affidavit of Evidence	Affidavit of Witness	Written Arguments	Oral Arguments	Other Stages/Hearing Date
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 223/24	06.04.2024	PUNJAB AND SINDH BANK VS. SMT DEEPALI MALIK	NIL	Not Filed		Not Filed	Not Filed	NO	NO	For P.E. - 15.05.2026 For D.E. - 19.05.2026 F/A 29.05.2026
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 246/25	21.04.2025	BANK OF BARODANIL VS. ASHISH PANDEY	NIL	Not Filed		Not Filed	Not Filed	NO	NO	PE 21.05.2026 AND DE 26.05.2026 F/A 04.06.2026
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS COMM 637/2025	07-11-2025	MANOJ JAIN VS BASANT KUMAR	04/04/2026	NOT FILED		NOT FILED	NOT FILED	NO-	NO	PE/14-05-2026
			ROOM NO 208	COMMERCIAL	CS COMM 682/2025	03-12-2025	PUNEET CHAKRAVARTY PROP. OF MS SHRI ANAND ENTERPRISES THROUGH HIS AR KULDEEP CHAKRAVARTY VS	06/04/2026	NOT FILED		NOT FILED	NOT FILED	NO-	NO	PE/08-05-2026
			ROOM NO 208	COMMERCIAL	CS COMM 673/2025	01-12-2025	Canara Bank Ravinder Kumar	07/04/2026	NOT FILED		NOT FILED	NOT FILED	NO-	NO	PE/06-05-2026
			ROOM NO 208	COMMERCIAL	CS COMM 674/2025	01-12-2025	Ruchi Collection Pvt Ltd Vs Shri Khattu Shyam Megawee MartAe LLP	09/04/2026	NOT FILED		NOT FILED	NOT FILED	NO-	NO	PE/11-05-2026
			ROOM NO 208	COMMERCIAL	CS COMM 678/2025	02-12-2025	Canara Bank Hrishikesh Roy	10/04/2026	NOT FILED		NOT FILED	NOT FILED	NO-	NO	PE/06-05-2026
			ROOM NO 208	COMMERCIAL	CS COMM 281/2024	13-05-2024	M/s Puneet Textiles Vs M/s A A Fashion	15/04/2026	NOT FILED		NOT FILED	NOT FILED	NO-	NO	PE/15-05-2026
			ROOM NO 208	COMMERCIAL	CS COMM 717/2025	22-12-2025	Bansal Enterprises Vs Rachil Pharma	17-04-2026	NOT FILED		NOT FILED	NOT FILED	NO-	NO	PE/14-05-2026

SR	COURT	DISTRICT	COURT ROOM NO	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING							
			208	COMMERCIAL	CS (COMM) 494/2025	11-08-2025	SHRI NITESH KUMAR PROP OF Ms DELHI CARE SYSTEM Vs MS HOSPI MED LIFE SCIENCE	28-04-2026	NOT FILED	NOT FILED	NOT FILED	NO	NO	NO	PE/16-05-2026
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHADARA	303, New Court Building	CS(COMMERCIAL)	CS(COMM) 477/2025	04.08.2025	GURINDER SINGH VS M/S NOBLE ENTERPRISES & ORS.	01.04.2026	Not Filed	NO	Not Filed	NO	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 98/2026	08.01.2026	M/S EMPIRE ALCOBREV LTD VS KAMALJEET SINGH & ORS	01.04.2026	Not Filed	NO	Not Filed	NO	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 88/2026	16.02.2026	BANK OF BARODA VS DANISH	06.04.2026	Not Filed	NO	Not Filed	NO	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 500/2025	14.08.2025	BANK OF BARODA VS MICHAEL	06.04.2026	Not Filed	NO	Not Filed	NO	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 470/2025	02.08.2025	RAKESH KUMAR AGGARWAL VS PREM PRINTERS & ANR	08.04.2026	Not Filed	NO	Not Filed	NO	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 591/2025	09.12.2025	STATE BANK OF INDIA VS MS PREETI SINHA	08.04.2026	Not Filed	NO	Not Filed	NO	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 727/2025	24.12.2025	CANARA BANK VS M/S ROZI JEANS & ANR.	08.04.2026	Not Filed	NO	Not Filed	NO	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 70/2025	27.11.2025	ACHAL KUMAR JAIN VS SAJEEV KUMAR RAMUKA	16.04.2026	Not Filed	NO	Not Filed	NO	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 84/2025	05.12.2025	HASHIM ALI VS PATEL	15.04.2026	Not Filed	NO	Not Filed	NO	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 92/2026	17.02.2026	M/S SUPER AGENCIES VS. MS SANTOSH KAUR	15.04.2026	Not Filed	NO	Not Filed	NO	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 5/2026	15.01.2026	APOORV JAIN VS VINAY BHARDWAJ	11.04.2026	Not Filed	NO	Not Filed	NO	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 33/2025	04.11.2025	SARAOGI SUPER SALES PVT LTD VS DEEPAK SINGH SOLANKI	17.04.2026	Not Filed	NO	Not Filed	NO	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 56/2026	31.01.2026	BIKRAM PRASAD VS M/S KALPANA ELECTRICALS & ORS.	20.04.2026	Not Filed	NO	Not Filed	NO	NO	NO	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			303. New Court Building	CS(COMMER	CS(COMM) 09/2026	08.01.2026	M/S SWAGAT FASHION CO VS SANJAY KUMAR	20.04.2026	Not Filed	NO	Not Filed	NO	NO	
			303. New Court Building	CS(COMMER	CS(COMM) 32/2026	17.01.2026	SHRESTHA GOEL VS TITANTECH INDUSTRY LTD & ORS.	22.04.2026	Not Filed	NO	Not Filed	NO	NO	
			303. New Court Building	Case Type	CS(COMM) 1/2026	17.02.2026	M/S PREM PRINTERS VS M/S SHIVAM TRADING CO.	23.04.2026	Not Filed	NO	Not Filed	NO	NO	
			303. New Court Building	Case Type	CS(COMM) 119/2026	26.02.2026	M/S. KONCEPT ENTERTAINMENTS VS. M/S MUSKAN EK PAHAL SANGH	23.04.2026	Not Filed	NO	Not Filed	NO	NO	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No 304	COMMERCIAL	CS(COMM)/ 327/2025	M/S K M AGENCIES VS PAWAN SUT SHARMA	07-04-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 20-07-2026	
				COMMERCIAL	CS(COMM)/ 583/2025	GAURISHANKAR SHARMA VS AMAN SHARMA	08-04-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 14-07-2026	
				COMMERCIAL	CS(COMM)/ 634/2025	JAI DURGA TRADERS PVT LTD. VS SH. SANJAY SHARMA	08-04-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 04-06-2026	
				COMMERCIAL	CS(COMM)/ 205/2023	MAYANK TAYAFLEX CABLES INDUSTRIES VS PRAVEEN JAITLEY AP SOLTITION	09-04-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 21-07-2026	
				COMMERCIAL	CS(COMM)/ 320/2023	MAYANK TAYAL VS PRAVEEN JAITLEY	09-04-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 21-07-2026	
				COMMERCIAL	CS(COMM)/ 224/2025	RAHUL GUPTA VS SURESH JAIN	15-04-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 29-07-2026	
				COMMERCIAL	CS(COMM)/ 555/2025	VIJAY KUMAR VS JAI BHAGWAN SAINI AND ANKIT SAINI PVT. LTD.	27-04-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 12-08-2026	
				COMMERCIAL	CS(COMM)/ 33/2026	SHWETA AGARWAL VS MANISHA JAIN	30-04-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 17-08-2026	
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, WEST COMMERCIAL COURT	NORTH-WEST	406	Civil	270/20	12-05-2022	PUMA SE THRU ITS AR BISHWAJEET AGARWAL AND ORS.							
					385/21	06-08-2021	S R RISING PVT LTD Vs APEX BUILTECH PVT. LTD							

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
					CS(Comm.)-477/23	01.07.2023	AXIS BANK VS AKAKNSHA NAGPAL							07.04.26
					CS(Comm.)-791/25	12.11.2025	ZAHOR HUSSAIN BHAT TRADING AS M/S POLY HYGIENE Vs KAMAL TRADING CO							08.04.26
					CS(Comm.)-578/25	04.08.2025	CENTURY PLASTIC INDUSTRIES Vs SHRI RAM ENTERPRISES							10.04.26
					CS(Comm.)-344/25	02.05.2025	VINOD KUMAR VS SHIV TOBACCO CO.							13.04.26
				MISC DJ	866/25	11.06.2025	VINOD KUMAR VS SHIV TOBACCO CO.							13.04.26
					CS(Comm.)-383/24	07.06.2024	MACHA CONSUMER PRODUCTS P LTD Vs CHAI SUTTA BAR TRADING P LTD							16.04.26
					CS(Comm.)-363/25	21.05.2025	SUBODH WALIA VS RENU JINDAL							16.04.26
					CS(Comm.)-872/23	01.12.2023	JP PRODUCTS VS JAGDISH BHIMRAJ SOLANKI							17.04.26
					CS(Comm.)-47/25	22.01.2025	JAY KUMAR VS RISHI KUMAR							23.04.26
					CS(Comm.)-48/25	22.01.2025	JAY KUMAR VS SANTOSH KUMAR LODHI							23.04.26
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH												
46	SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	NORTH												
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	603	COMMERCIAL SUIT	641/2025	19.11.2025	GR INTERNATIONAL V/S SHERRAINE GLOBE	02.04.2026	10.04.2026	10.04.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	179/2025	04.04.2025	ACE WELFARE V/S TAHIR MALIK	09.04.2026	14.04.2026	14.04.2026	NIL	NIL	NIL	NIL

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OF PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			603	COMMERCIAL SUIT	94/2026	18.02.2026	JAMMU KASHMIR BANK V/S KALPANA THAKUR	14.04.2026	18.04.2026		NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	669/2025	08.12.2025	VANDANA CARE HEALTH INSURANCE V/S	16.04.2026	20.04.2026		NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	573/2025	30.10.2025	BANK OF BARODA VS. SUNIL KUMAR	18.04.2026	23.04.2026		NIL	NIL	NIL	NIL
48	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial Suit	CS COMM 253/2025	21-05-2025	Global Waste Solution Vs M/S RLG SYSTEM INDIA PVT LTD	20.04.2026	PE - 11/05/26 & 15/07/26 DE - 20.07.2026 TO 30.08.2026 F.A - 15.09.2026					
			613	Commercial Suit	COUNTR CLAIM 46/2025	17-11-2025	M/S RLG SYSTEM INDIA PVT LTD Vs GLOBAL WASTE SOLUTION	20.04.2026	PE - 10/04/26 & 13/04/26 DE - 20/04/26 & 22/04/26 F.A - 28/04/26					
			613	Commercial Suit	CS COMM 693/2025	18-12-2025	Concertina Coils Pvt Ltd Vs ROBUST STEEL PRODUCTS	29.04.2026	PE - 15/05/26 TO 30/05/26 DE - 01/07/26 TO 15/07/26 F.A - 22/07/26					
			613	Commercial Suit	CS COMM 453/2025	27-08-2025	CANARA BANK Vs Suraj Prop of MS Laxmi Traders	21.04.2026	PE - 05.05.2026 DE -13.05.2026 F.A - 20.05.2026					
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03		614	COMMERCIAL SUIT	CS(COMM) 221/2025	03.05.2025	SARA EXPORTS LTD VS. DELIUS PHARMACEUTICALS	02.04.2026	PE-14.04.2026 DE-27.04.2026		NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 286/2025	28.05.2025	MONIKA VS. S.R.MACHINERY	04.04.2026	PE-24.04.2026 DE-28.04.2026		NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 614/2025	11.11.2025	PUNJAB NATIONAL BANK VS. NEELAM MAHAYACH	07.04.2026	PE-07.05.2026		NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 682/2025	15.12.2025	DOLISHA MAHANI VS. MS JYOTI ALIAS MAHI LAKRA	09.04.2026	PE-24.04.2026 DE-08.05.2026		NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 199/2023	15.04.2023	NEERAJ KUMAR VS. SATYAVIR SINGH ARYA	10.04.2026	PE-22.04.2026 DE-15.05.2026		NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 645/2024	18.12.2024	ASHDEE HEALTH CARE OPC PVT LTD VS. R G PHRAMACEUTICALS AND DISTRIBUTORS	11.04.2026	PE-08.05.2026 DE-25.05.2026		NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 119/2026	07.03.2026	GAURAV GUPTA VS. KAMLADITYA CONSTRUCTION PVT LTD	16.04.2026	PE-12.05.2026 DE-20.05.2026		NIL	NIL	NIL	NIL

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING							
			614	COMMERCIAL SUIT	CS(COMM) 664/2024	23.12.2024	RAHUL KOHLI VS VEGA AVIATION PRODUCTS	16.04.2026	PE-28.04.2026	& DE-05.05.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 325/2024	03.07.2024	INDOIN BIOLIFE VS. ZETCHEM SUPPLY CHAIN SERVICE	17.04.2026	PE-05.05.2026	& DE-22.05.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 660/2025	01.12.2025	ZETCHEM SUPPLY CHAIN SERVICES VS. INDOIN BIOLIFE	17.04.2026	PE-05.05.2026	& DE-22.05.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 703/2026	26.12.2025	SKY SEATERS TOURS VS. DHEERAJ DHOGRA	17.04.2026	PE-16.05.2026		NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 357/2025	04.07.2025	MOTORICA LLC VS. TECH HEALTH INDIA	22.04.2026	PE-11.05.2026	& DE-18.05.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 373/2024	12.11.2024	UPGRID SOLUTIONS PRIVATE LIMITED VS. SAKSHIBATTERIES SPARE PARTS	23.04.2026	PE-21.05.2026		NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 22/2025	05.01.2025	UPGRID SOLUTIONS PRIVATE LIMITED VS. SATYA	23.04.2026	PE-21.05.2026		NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 663/2025	05.12.2025	FARAH AHMED VS INFINITY RTETAILED INDIA	23.04.2026	PE-22.05.2026	& DE-29.05.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 356/2024	12.07.2024	AIRVAK BLOWERS VS. ENZOTECH SOLUTION	28.04.2026	PE-19.05.2026	& DE-26.05.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM) 444/2025	21.08.2025	INDIAN BANK VS SHIVAM REALTERS	28.04.2026	PE-08.05.2026		NIL	NIL	NIL	NIL	NIL
50	SH. AJAY GULATI-I DISTRICT COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	671/2025	08.12.2025	UMESH CHAND GARG Vs AWADH NARAYAN SINGH	07.04.2026	08.05.2026		08.05.2026				
			509	CS(COMM)	609/2025	07.11.2025	M/S DELIUS PHARMACEUTICAL PVT LTD Vs M/S JPEE DRUGS PVT LTD	10.04.2026	08.05.2026		08.05.2026	23.05.2026			
			509	CS(COMM)	284/2025	28.05.2025	INDIAN BANK VS SHAMSHER DAGAR	15.04.2026	14.05.2026			PE 14.05.2026			
			509	CS(COMM)	158/2025	28.03.2025	M/S KAVYA ENTERPRISES Vs M/S DELHI BUILDTECH PRIVATE LIMITED	16.04.2026	21.05.2026			PE 21.05.2026			

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			509	CS(COMM)	12/2025	07.01.2025	SWIFT TRANSPEED PRIVATE LIMITED Vs CONTAINERS PRIVATE LIMITED	AIR 26	25.04.2026						PE 30.07.2026
			509	CS(COMM)	543/2025	15.10.2025	DHANUKA AGRITECH LTD Vs SRIKAR BIOTECH PVT LTD	AIR 26	27.04.2026						